

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-01:00 PM</u>				
NOTICE ON IA				
1	O.S. 161/2020 (SUMMONS) IA/1/2020		Devendrappa S/o Channabasappa D/o Devkemma Vs Devakemmaa W/o Shivappa	Ashiq Ahamed
2	O.S. 162/2020 (SUMMONS) IA/1/2020		M.A. Gani S/o M.A. Vahid Sab Vs Amaresh s/o Channappa Talewadakar	Ashiq Ahamed
3	O.S. 164/2020 (SUMMONS) IA/1/2020		Ningappa S/o Shivappa Vs Shivappa S/o Ayyappa	Hanumantappa
ORDERS ON IA				
4	O.S. 116/2020 (SUMMONS) IA/1/2020		Smt. Drakshaayani Goudara aliyas Sangamma W/o Basayya Kamadatta (D/o Doddayya) Vs Doddayya S/o Basalingayya	Raghavendra Rao Mutalik
WRITTEN STATEMENT				
5	O.S. 81/2020 (SUMMONS) IA/1/2020		Mallappa S/o Basappa Angadi, Vs Parvatemma W/o Malkajappa Angadi	HANUMANTHAPPA.Y
6	M.V.C. 205/2020 (NOTICE)		Shaila Kulakarni W/o Ravi Vs Prashantkumar S/o Shivarudrayya	G. NAGARAJ YALIGAR
7	M.C. 42/2020 (NOTICE)		Keerthi Chandra Tejeswi S/o Linganna Vs Smt. Vijayalaxmi W/o Keerthi Chandra Tejeswi (D/o Holiyappa)	M S Talekhan Advocate Gangavati
8	M.C. 44/2020 (NOTICE)		Induja aliyas Pavitra W/o Raghvendra Vs Raghvendra S/o Nagaraja Raichur	Hanamanta Reddy Advocate Lingasugur
9	O.S. 217/2019 (EVIDENCE) IA/1/2019		Rajabee W/o Husainsab Vs Sabajamma W/o Kasimsab	Prahladachar Diggavi
CLAIMANTS EVIDENCE				
10	M.V.C. 571/2019 (EVIDENCE)		Vimalabai W/o Gollalappa Vs Srinivas S/o Hanumantappa Ammapur	Nagaraj.G.Yeligar

CROSS EXAMINATION OF PW

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	O.S. 92/2020 (EVIDENCE) IA/1/2020		Gandhari W/o Manjushyam R Vs Mamata W/o Prashant Alavandi	K.MOHAMMAD HABEEB SETH
PLNTF EVIDENCE				
12	O.S. 68/2017 (EVIDENCE) IA/1/2017		Shankrappa S/o Bheemanna Madiwalar Vs Hanumamma w/o Husenappa Iliger	Nandeesh L
13	O.S. 130/2018 (EVIDENCE) IA/1/2018		Mallikarjuna S/o. Sharanabasava Vs Sharanabasava S/. Dewappa,	Nandeesh L
14	O.S. 128/2019 (EVIDENCE)		Sabamma W/o Late Narayanappa Vs Narayanappa S/o Ramchandruppa Ilger2	K.CHANDRASHEKHAR
15	O.S. 199/2019 (EVIDENCE) IA/1/2019		Ningamma W/o Mahadevappa Vs Chandappa S/o Nijagunappa Dandin	Hanumantappa
16	O.S. 51/2017 (ARGUMENTS) IA/1/2017		Sandeep S/o Chandrashekar Urf Shantappa Aanwari Vs Chandrashekar Urf Shantappa S/o Shivappa Aanwar	Nandeesh L
17	M.C. 25/2020 (ARGUMENTS)		Bhudevi D/o Nagappa Dabberamadu, Vs Mudakappa Palti S/o Basappa Palti	PRABHU GOUDA S KANASAVI
18	R.A. 17/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Balappa S/o Kyariayappa Vs Gundamma W/o Kyariaayappa	Basavanthgouda Shankargouda Ramanagoudar

SENIOR CIVIL JUDGE, LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE, LINGSUGUR
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	CrI.Misc. 651/2020 (EVIDENCE)		Lachamawwa D/o. Lachamappa, Vs The Registrar, Birth and Death	R.ESHWAR JADHAV
2	CrI.Misc. 661/2020 (EVIDENCE)		Vanishree W/o Krishna Vs The Chief Officer and Registrar Birth and Death TMC Maski	V.SOMASHEKAR
SS TO WITNESSES				
3	C.C. 100/2019 (EVIDENCE)		State by PSI Maski Ps Vs Ramesh S/o Ramappa Rathod	APP
4	C.C. 159/2019 (EVIDENCE)		State by PSI Maski Vs Muralikrishna S/o Hanmantappa Rathod	APP A.NAGAPPA
5	C.C. 200/2019 (EVIDENCE)		State by PSI Maski PS Vs Veerangouda S/o Malaknagouda	APP
6	CrI.Misc. 591/2019 (ORDERS)		Sandanmiya S/o Hasansab Vs The Chief officer and Registrar Birth and Death TMC Maski	N K Shedmi
7	C.C. 120/2018 (FRAMING OF CHARGE OR PLEA)		State Maski PS Vs Mariswami S/o Lakxmappa Madig	
8	C.C. 53/2019 (FRAMING OF CHARGE OR PLEA)		State by Maski PS Vs Sayad Kaleem S/o Sayad Mustafa aliyas Sayad Mustayya	APP
9	C.C. 47/2017 (EVIDENCE)		State Maski PS Vs Devraj S/o Ayyappa Purdavar	
10	C.C. 49/2017 (EVIDENCE)		State Maski PS Vs Shivagyanappa S/o Earanna Hindloni Kuruba	
11	C.C. 96/2017 (EVIDENCE)		The State PS Maski Vs Hanumappa S/o Shivarayappa	
12	C.C. 123/2017 (EVIDENCE)		The State PS Maski Vs Yalappa S/o Shivarayappa	
13	C.C. 85/2018 (EVIDENCE)		State Maski PS Vs Ayyappa S/o Chidanand Yadgiri	APP

11:00-01:00 PM

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 14-12-2020

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14	C.C. 286/2016 (SUMMONS)		Vinayak So Pratapagouda Patil Vs K Virupakshappa So Earappa	Sharanappa Nagalapur Advocate
15	CrI.Misc. 89/2016 (SUMMONS)		KAMAXHI Vs MANOHAR @ MAHANTESH RO SUKALPET SINDHANUR	
16	CrI.Misc. 32/2017 (SUMMONS)		Sulochana W/o Mallanna Malipatil Vs Mallanna S/o Rudragouda Malipatil	M.KUPPANNA
17	CrI.Misc. 80/2018 (SUMMONS)		Shivamagemma W/o Veeranagouda Vs Veeranagouda S/o Neelappa Sompanera	MAHALINGAPPA.S.PATIL
18	P.C.R. 5/2019 (SUMMONS)		Laxmi alias Muttamma W/o Venkanna Bhovi Vs Venkanna s/o Manappa Bhovi	Ashiq Ahamed
19	CrI.Misc. 4/2020 (NOTICE)		Shadaksharayya S/o Siddayya Bedajangama Vs The Chief Officer and Registrar Birth and Death TMC Lingasugur	V B Marad
20	CrI.Misc. 849/2020 (HEARING)		Doddayya S/o Basalingayya Vs Veerasangayya S/o Doddayya	PRABHU GOUDA S KANASAVI
21	C.C. 139/2017 (EVIDENCE)		State Maski PS Vs Nagaraj S/o Parappa Kumbar	
22	C.C. 106/2018 (EVIDENCE)		State Maski PS Vs Raghu Chowdri Syndicate Camp Raichur	APP
SS TO WITNESSES				
23	C.C. 18/2014 (EVIDENCE)		The Mudagal P S Vs Ashok Urf Ashya So Siddu Urf Siddappa Kale	K.M.BARMA
24	C.C. 105/2017 (EVIDENCE)		The State PS Maski Vs Mahesh S/o Basavarajappa Malipatil	
25	C.C. 84/2018 (EVIDENCE)		State Maski PS Vs Balappa S/o Polleppa	APP

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 14-12-2020

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26	C.C. 149/2018 (EVIDENCE)		Maski Police Station Vs Mahibeeb	a
27	C.C. 49/2019 (EVIDENCE)		State by Maski P S Vs Guruprasad S S/o Shekhar	APP
28	C.C. 55/2019 (EVIDENCE)		State by Maski PS Vs Sharanappa S/o Devappa	APP
Cases listed below are adjourned due to Covid 19				
29	C.C. 243/2016 (APPEARANCE OF ACCUSED)	08-02-2021	The State Maski P.S. Vs Veerappa son Shivarayappa	
30	C.C. 220/2016 (APPEARANCE OF ACCUSED)	08-02-2021	The State Maski PS Vs Hanumantha S/o Kuppan	
31	C.C. 124/2016 (APPEARANCE OF ACCUSED)	08-02-2021	Maski PS Vs Devappa	
32	C.C. 135/2016 (APPEARANCE OF ACCUSED)	08-02-2021	The Maski PS Vs Siddappa Urf Siddanna So Kuppanna Hiremani	APP
33	C.C. 89/2017 (APPEARANCE OF ACCUSED)	08-02-2021	State Maski PS Vs Shivakumar Urf Limbanna S/o Somlappa Lamani	
34	C.C. 124/2018 (APPEARANCE OF ACCUSED)	08-02-2021	The State PS Maski Vs Bojappa S/o Devappa Ratod	
35	C.C. 139/2018 (APPEARANCE OF ACCUSED)	08-02-2021	Ashok Kamble Vs Mallappa S/o Baseteppa Kudatini	A
36	C.C. 3/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Maski Police Station Vs Basavaraj	APP
37	C.C. 13/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Shredevi W/o Amaresh Vs Amaresh S/o Basappa	Ashiq Ahamed
38	C.C. 47/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by Maski P S I Vs Chidananda S/o Hanumanta Chinnadasar	APP
39	C.C. 52/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski Vs Manju aliyas Manjunath S/o Durgappa	APP

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 14-12-2020

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40	C.C. 57/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski Vs Krishna S/o Ramachandrappa Chavan aliyas Krishna	APP
41	C.C. 75/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski Vs Hasenasab S/o Husenasab Kattimani	APP
42	C.C. 77/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski PS Vs Gaddeppa S/o Balangouda Gudihal	APP
43	C.C. 111/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski PS Vs Ambadas S/o Bheemashappa Pujari	APP
44	C.C. 115/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski PS Vs Raju Driver S/o Mallappa Masiga	APP HARISHCHANDRA B RATHOD
45	C.C. 128/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski PS Vs Sugappa S/o Narasappa Gundadavar	APP
46	C.C. 138/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski PS Vs Shantappa S/o Sharanappa	APP
47	C.C. 139/2019 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski PS Vs Veerabhadrappe S/o Doddappa Gudadur	APP
48	C.C. 157/2019 (APPEARANCE OF ACCUSED)	08-02-2021	The State by PSI Maski PS Vs Somanagouda S/o Linganagouda Malipatil	APP
49	C.C. 66/2020 (APPEARANCE OF ACCUSED)	08-02-2021	State by PSI Maski PS Vs Sanganaouda S/o Veereshappa Nagarabenchi	APP
50	C.C. 126/2020 (FRAMING OF CHARGE OR PLEA)	08-02-2021	State by PSI Maski PS Vs Dhakappa S/o Jaganappa Rathod	APP

CIVIL JUDGE AND JMFC, LINGSUGUR
Sandeep Patil
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Cause List Date: 14-12-2020

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1	O.S. 115/2011 (SUMMONS)		Sidramappa So Hanumanthappa @ Hanumantagouda Vs Hanumantappa @ Hanumantagouda So Amarappagouda	Rajashkhar Advocate
2	O.S. 123/2012 (SUMMONS)		MUDIVEERAPPA Vs ABDUL RAUF	
3	O.S. 181/2017 (SUMMONS) IA/1/2017		Sangappa S/o Pampanna Meti Vs Hampamma W/o Somanagouda	RAJSHEKAR
4	O.S. 183/2017 (SUMMONS)		PKGB Bank brnach Mudugal representation by its branch manager Mahadevappa S/o Melagireppa Vs Doddangouda S/o Veerangouda Pagad	Venkatesh Mutalik
5	O.S. 111/2019 (SUMMONS) IA/1/2019		Amareshappa S/o Gangappa Gundad Vs Siddangouda S/o Sharanappa	K.ASHOK KUMAR
6	O.S. 119/2019 (SUMMONS)		Shanwaz S/o Kasim Vs Shamsuddin Khaji S/o Moinuddin Khaji	ASHIQ AHMED
7	O.S. 11/2020 (SUMMONS)		Karnataka Gramina Bank Vs Kariyappa S/o Chattrappa	Mutalik Raghvendra Rao
8	O.S. 95/2020 (APPEARANCE OF PARTY)		Hanumantha S/o Amarappa Vs Amaresha S/o Mallappa Hadpad	K.CHANDRASHEKHAR
9	O.S. 101/2020 (APPEARANCE OF PARTY)		The Hutti Gold Mines Vs Md. Ameer Ali S/o Akbar Ali	Venkappacharya Joshi
10	O.S. 111/2020 (APPEARANCE OF PARTY) IA/1/2020		Karnataka Gramin Bank, Br Anehosur, Tq Lingasugur Vs Smt. Miskath Thakshin W/o Shaik Mohiyuddin	Mutalik Raghvendra Rao
11	O.S. 13/2016 (A.D.R.)		Lingareddy So Rayappa Meti L.R Meti Vs KBJNL Through its Managing Director,	Rajashekhar
12	O.S. 27/2013 (EVIDENCE)		ABDUL RAUF Vs MUDUVEERAPPA	

CIVIL JUDGE AND JMFC,LINGSUGUR
Sandeep Patil
CIVIL JUDGE AND JMFC LINGASUGUR
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 259/2014 (EVIDENCE) IA/1/2014		Lakshamavv Urf Karademma Wo Gangappa Adin Vs Basavaraj So Kariyappa Devarmani	R M Yaligar Advocate
14	O.S. 170/2016 (EVIDENCE) IA/1/2016		Basavaraj S/o Soogappa Angadai Vs Mehaboob Sab S/o Ameen Sab Nadaf	Rajashekhar
15	O.S. 167/2017 (EVIDENCE) IA/1/2017		Devamma D/o Mahadevappa Pujari Vs Mahadevappa S/o Basappa Pujari	MANAPPA,S,
16	O.S. 171/2017 (EVIDENCE)		Amarappa S/o Sangappa Gurikara Vs Hanmappa aliyas Hanumappa S/o Bheemappa Gali	Hanumantappa
17	EX 5/2019 (EVIDENCE)		K.K. Vishwanath S/o K.Vithobanna Shetty Vs Syed Habeeb Ahmed S/o Syed Basheer Ahmed	M.A.BALEGOUDA,
18	O.S. 33/2019 (EVIDENCE)		Ananta Rao S/o Late.Kishan Rao Deshpande Vs Muttappa S/o Duragappa	Raghavendra Rao Kulkarni
19	O.S. 167/2013 (ARGUMENTS)		Sanna Basappa Vs Hulagappa	K. Chandrshekhar
20	O.S. 192/2014 (EVIDENCE) IA/1/2014		Basavaraj So Veerbhadrappa Vs Honnappa So Ayalappa Gudihal	Hanumathappa G Advocate

CIVIL JUDGE AND JMFC,LINGSUGUR
Sandeep Patil
CIVIL JUDGE AND JMFC LINGASUGUR
Cause List Date: 14-12-2020

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03:00-04:00 PM				
1	C.C. 491/2015 (JUDGEMENT)		The Lingasugur PS Vs Mahmadasab So Babusab	APP
2	C.C. 748/2016 (SUMMONS)		The State Lingasugur PS Vs Ningappa So Gundappa Goudar	
3	C.C. 205/2017 (SUMMONS)		The State Lingasugur PS Vs Akthar Hussain S/o Mohammad Husain	
4	C.C. 604/2017 (SUMMONS)		Nagamma W/o Hanumata Vs Hanumantha S/o Shivappa Mundaragi	Hanumantappa
5	C.C. 2/2018 (SUMMONS)		Lingasugur PS Vs Babusab S/o Peerasab	
6	C.C. 650/2018 (SUMMONS)		Hutti PS Vs Laxmibayi W/o Gyanappa	
7	C.C. 653/2018 (SUMMONS)		Hutti PS Vs Jadiyappa S/o Adappa Jagidar	
8	C.C. 655/2018 (SUMMONS)		Hutti PS Vs Mounesh S/o Choudappa Kavali	
9	C.C. 793/2018 (SUMMONS)		Hutti PS Vs Manjunath S/o Bheemaraya	
10	C.C. 849/2018 (SUMMONS)		Hutti PS Vs Ravikumar S/o Basappa	
11	C.C. 653/2017 (NOTICE)		Lingasugur PS Vs Balappa S/o Timanna Nayak	
12	C.C. 920/2018 (NOTICE)		Lingasugur PS Vs Hanumappa S/o Kanakappa	
13	C.C. 847/2018 (HEARING)		Hutti PS Vs Ningappa S/o Hanumappa	
14	C.C. 424/2018 (EVIDENCE)		Lingasugur PS Vs Hire Duragappa	
15	C.C. 619/2017 (EVIDENCE)		Lingasugur PS Vs Sharanappa S/o Sagarappa Induvar	

CIVIL JUDGE AND JMFC,LINGSUGUR
Sandeep Patil
CIVIL JUDGE AND JMFC LINGASUGUR
Cause List Date: 14-12-2020

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16	C.C. 596/2018 (EVIDENCE)		Lingasugur PS Vs Yallappa Hatti S/o Gopalappa	
17	C.C. 597/2018 (EVIDENCE)		Lingasugur PS Vs Prabhudev	
18	C.C. 683/2018 (EVIDENCE)		Lingasugur PS Vs Amaresh S/o Basappa Ammapura	
19	C.C. 554/2013 (ARGUMENTS)		State of Karnataka Vs Mohd. Rafi	
Cases listed below are adjourned due to Covid 19				
20	C.C. 470/2019 (SUMMONS)	19-12-2020	Lingasugur PS Vs Sharanabasawa S/o.Shekarayya Swamy	Govt PP Lingasugur
21	P.C.R. 19/2019 (HEARING)	19-12-2020	SriRam Transport and Finance Company Niyamita, Chennai Vs Sahebgouda Andargi S/o Nangouda	S.PRABHU GOUDA KANSABI
22	C.C. 118/2019 (SUMMONS)	15-02-2021	Hutti Ps Vs Shivappa S/o Ramappa	
23	C.C. 236/2019 (SUMMONS)	15-02-2021	Lingasugur PS Vs Ravi S/o Siddanna	
24	CrI.Misc. 201/2019 (SUMMONS)	15-02-2021	Rudramma alias Padmavathi W/o Gajadandayya Vs Gajadandayya S/o Thripuranthayya	Rudrappa Mallappa Yaligar
25	P.C.R. 34/2019 (SUMMONS)	15-02-2021	Shankaramma W/o Lingannagouda Patil Vs Dr. Amaregouda S/o Lingannagouda Patil(A.AL. Patil)	M.KUPPANNA
26	C.C. 506/2019 (SUMMONS)	15-02-2021	Lingasugur PS Vs Chandrashekar S/o Siddappa Hebbal	
27	C.C. 507/2019 (SUMMONS)	15-02-2021	Lingasugur PS Vs Nabisab S/o Karimsab	
28	P.C.R. 47/2019 (SUMMONS)	15-02-2021	Basavaraj S/o Mangappa Vs Manjunath S/o Siddramappa Balgidad	Amaresh kore

CIVIL JUDGE AND JMFC,LINGSUGUR
Sandeep Patil
CIVIL JUDGE AND JMFC LINGASUGUR
Cause List Date: 14-12-2020

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29	C.C. 579/2019 (SUMMONS)	15-02-2021	Hutti PS Vs Adeppa S/o Shivappa	
30	C.C. 623/2019 (SUMMONS)	15-02-2021	Lingasugur PS Vs Nagaraj S/o Hulugappa	
31	Crl.Misc. 916/2019 (SUMMONS) IA/1/2019	15-02-2021	Renukamma W/o Prakash Birnoor Vs Prakash S/o Hanumanthappa Birnoor	MANAPPA,S,
32	C.C. 669/2019 (SUMMONS)	15-02-2021	State Hutti PS Vs Somashekar S/o Rangappa @ Sharanna	APP
33	C.C. 712/2019 (SUMMONS)	15-02-2021	Lingasugur PS Vs Ningappa S/o nagappa	APP
34	P.C.R. 56/2019 (SUMMONS)	15-02-2021	Mallappa S/o Veerappa Pyatel Vs Basavaraj S/o Amarappa	LS MALIPATIL
35	C.C. 667/2017 (NOTICE)	15-02-2021	Forest Department Gurugunta Vs Hanumantha S/o Shivappa Bandolli	
36	C.C. 231/2018 (NOTICE)	15-02-2021	Lingasugur PS Vs Amarappa	
37	Crl.Misc. 340/2018 (NOTICE)	15-02-2021	Shantha W/o Devaraj Vs Devaraj S/o Dodappa	Nagaraj Gasti
38	Crl.Misc. 289/2020 (NOTICE) IA/1/2020	15-02-2021	Vijayalakshmi W/o Ramanna Bhandari Vs Ramanna S/o Virupakshappa Bhandari	MANAPPA,S,
39	Crl.Misc. 388/2017 (HEARING)	15-02-2021	Paraveenabanu W/o Saiyad Sabeera Ali Vs Saiyad Sabeera Ali S/o Saiyad Ali	HABEEB SETH
40	C.C. 57/2018 (HEARING)	15-02-2021	Lingasugur PS Vs Kuppanna S/o Yamanappa	
41	C.C. 632/2019 (HEARING)	15-02-2021	Hutti PS Vs Shivaputra S/o Hanumantha	

CIVIL JUDGE AND JMFC,LINGSUGUR
Sandeep Patil
CIVIL JUDGE AND JMFC LINGASUGUR
Cause List Date: 14-12-2020

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42	P.C.R. 36/2020 (HEARING)	15-02-2021	Amaresh S/o Sharanappa Chavani Vs Sharanabasava S/o Sangappa Anagadi	N.S.Shivangi
43	C.C. 628/2019 (A.D.R.)	15-02-2021	Lingasugur PS Vs Praveen kumar S/o Sangayya Swami	
44	Crl.Misc. 468/2016 (EVIDENCE)	15-02-2021	Kashibai Kashamma Biradar Vs Hanmagouda Biradar	MANAPPA,S,
45	C.C. 833/2016 (EVIDENCE)	15-02-2021	The state Lingasugur PS Vs Mujimpasha S/o Shiak Baba Mujavar	
46	Crl.Misc. 345/2018 (EVIDENCE)	15-02-2021	Sunitha W/o Amareshappa Neeralakeri Vs Amareshappa S/o Devappa Neeralakeri	Sharanabasava G Pattanshetty
47	Crl.Misc. 395/2018 (EVIDENCE)	15-02-2021	Prajwala S/o Veeresha Honnalli Vs Veeresha S/o Adanna	Bhupangouda V Patil
48	Crl.Misc. 406/2018 (EVIDENCE)	15-02-2021	Smt. Shashikala W/o Suresh Kattimani Vs Suresh W/o Sanna Hanamantappa	
49	Crl.Misc. 105/2019 (EVIDENCE)	15-02-2021	Sangamma W/o Basawaraj Devargaddi Vs Basawaraj Devargaddi S/o Amarappa Devargaddi	K.K.VISHWANATH
50	C.C. 210/2020 (APPEARANCE OF ACCUSSED)	15-02-2021	Lingasugur pS Vs Basvalingappa	
51	C.C. 330/2020 (APPEARANCE OF ACCUSSED)	15-02-2021	HUTTI PS Vs Shivappa s/o.Mudukappa @ Sanna Mudukappa	Govt APP Lingasugur
52	C.C. 379/2020 (APPEARANCE OF ACCUSSED)	15-02-2021	Lingasugur PS Vs Hanumanth S/o Megappa	APP
53	C.C. 380/2020 (APPEARANCE OF ACCUSSED)	15-02-2021	Lingasugur PS Vs Seeraj @ Shivaraj S/o Shankrappa	APP

CIVIL JUDGE AND JMFC,LINGSUGUR
Sandeep Patil
CIVIL JUDGE AND JMFC LINGASUGUR
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	C.C. 468/2020 (APPEARANCE OF ACCUSED)	15-02-2021	Hutti PS Vs Basavaraj @ Basappa S/o.Sagappa @ Chegappa	Govt APP Lingasugur
55	Crl.Misc. 1053/2020 (APPEARANCE OF ACCUSED)	15-02-2021	Balamma W/o Basavaraj Vs Basavaraj S/o Bheemappa	MAHALINGAPPA.S.PATIL
56	C.C. 743/2020 (APPEARANCE OF ACCUSED)	15-02-2021	Lingasugur PS Vs Lohith Nayak S/o Ravichandra Nayak	APP
57	C.C. 828/2018 (FRAMING OF CHARGE OR PLEA)	15-02-2021	Lingasugur PS Vs Rakesh S/o Mahesh	
58	C.C. 592/2014 (EVIDENCE)	15-02-2021	The LIngasugur PS Vs Ademma Wo Mallappa	APP
59	Crl.Misc. 16/2017 (EVIDENCE)	15-02-2021	Shankamma W/o Mahantayya Vs Mahantayya S/o Sangayya	Bhupangouda V Patil

CIVIL JUDGE AND JMFC,LINGSUGUR
MANJUNATH
ADDL. CIVIL JUDGE & JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	O.S. 96/2020 (APPEARANCE OF PARTY)		Gangappa S/o Sangappa Vs Sangappa S/o Gangappa	Mutalik Raghvendra Rao
2	O.S. 110/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		Channappa S/o Basanna Vs Pampanna S/o Shankrappa Sajjan (Bakery)	Shashidharagouda Kellur
3	O.S. 209/2012 (EVIDENCE)		HANUMANTH Vs HANUMANTHI	
4	O.S. 16/2017 (EVIDENCE)		Eramma W/o Sangappa Vs Amaramma W/o Amarappa	Hanumantappa
5	O.S. 62/2018 (EVIDENCE)		Canara Bank Br Medikinal Tq, Lingasugur Dist,Raichur Vs Rupaleppa S/o Kishappa	Mutalik Raghvendra Rao
6	O.S. 308/2012 (ARGUMENTS)		NAGAPPA Vs KARIYAPPA	
7	O.S. 328/2014 (ARGUMENTS) IA/1/2014		Anusuya Wo Venkatesh Vs Yankammam Wo Kupperao Urf Kuppanna	D.H.MUDGAL
8	O.S. 118/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		Basamma Wo Sharanappagouda Vs Amaramma Wo Basavantraya	NANDESH.L.
9	O.S. 209/2015 (ARGUMENTS) IA/1/2015		Kariyamma Wo Duragappa Vs Saraswati Wo Hanumesh	ASHIQ AHMED
Cases listed below are adjourned due to Covid 19				
10	O.S. 74/2020 (A.D.R.)	19-01-2021	Azeez S/o Ikkal Sab Vs Mallayya S/o Narasappa	Hajibab
11	O.S. 34/2018 (EVIDENCE) IA/1/2018	19-01-2021	Hanamappa S/o Adivappa Vs Duragavva W/o Late Gyanappa	Devendra Naik
12	O.S. 52/2018 (EVIDENCE)	19-01-2021	Duragappa S/o Ayyappa Harijan Vs Shashidhara S/o Yankanna Killadar	H.MUDUKAPPA
13	O.S. 66/2018 (EVIDENCE) IA/1/2018	19-01-2021	Gouramma W/o BheemannaThwakal Vs Sabamma W/o Garudappa Gulera	MAHESHWARAYYA S HIREMATH

CIVIL JUDGE AND JMFC,LINGSUGUR
MANJUNATH
ADDL. CIVIL JUDGE & JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 86/2018 (EVIDENCE) IA/1/2018	19-01-2021	Kavita W/o Mahadevappa Peri Vs Siddappa S/o Shantappa aliyas Mudakappa Khened	NAGARAJ YALIGAR
15	O.S. 2/2019 (EVIDENCE) IA/1/2019 IA/2/2019	19-01-2021	Amargundaiah S/o Sannaayappa Vs Channabasamma W/o Sannayyappa	MANAPPA,S,
16	O.S. 58/2019 (EVIDENCE)	19-01-2021	Karnataka Gramina Bank Vs Smt. Nasarina Sultan W/o Asrif Ali Kalim	Mutalik Raghvendra Rao
17	Misc 6/2019 (EVIDENCE)	19-01-2021	Hanumappa S/o Amarappa Neerin Vs Durgamma W/o Bheemappa Neerin	MAHALINGAPPA.S.PATIL
18	O.S. 88/2019 (EVIDENCE) IA/1/2019 IA/2/2019	19-01-2021	Subadramma W/o Late Manappa Vs Kamma W/o Late Manappa	Manohar Kuntoji
19	O.S. 92/2019 (EVIDENCE) IA/1/2019	19-01-2021	Gyanappa S/o Gangappa Vs Gangappa S/o Gaddeppa	D.H.MUDGAL
20	O.S. 96/2019 (EVIDENCE) IA/1/2019 IA/2/2019	19-01-2021	Modin S/o Allabaksh Vs Town Municipality Lingasugur	J B Patil
21	O.S. 94/2015 (ARGUMENTS) IA/1/2015	19-01-2021	Basavaraj So Sharanabasavaraj Byali, Vs The TMC, Lingasugur through its Chief Officer	Rajashekhar
22	O.S. 100/2015 (ARGUMENTS) IA/1/2015	19-01-2021	Shivakumar So Parameshwarappa Vs The TMC, Lingasugur through its Chief Officer,	Rajashekhar
23	O.S. 102/2018 (ARGUMENTS) IA/1/2018	19-01-2021	Amaresha S/o Basappa aliyas Basanagouda Vs Mallappa S/o Basappa aliyas Basanagouda	MAHALINGAPPA.S.PATIL
24	O.S. 197/2015 (DEFENCE EVIDENCE) IA/1/2015	19-01-2021	Ghanmathadayya So Siddalingayya Vs Kamlakshamma Wo Shanmukayya	Mutalik Raghvendra Rao
25	O.S. 229/2016 (DEFENCE EVIDENCE) IA/1/2016	19-01-2021	Shashikala S/o Basappa Vs Rehena Sulthanbee W/o Husenbasha	Hajibab

CIVIL JUDGE AND JMFC,LINGSUGUR
MANJUNATH
ADDL. CIVIL JUDGE & JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	FDP 7/2013 (AWAIT NOTICE)	19-01-2021	Ambamma Vs Hulagappa	Rajashekhar
27	FDP 8/2015 (AWAIT NOTICE)	19-01-2021	Timmawwa Wo Bheemaiah Pujari Vs Timmawwa Wo Thimmaiah Mali Patil	J B Patil

CIVIL JUDGE AND JMFC, LINGSUGUR
MANJUNATH
ADDL. CIVIL JUDGE & JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	CrI.Misc. 1094/2020 (APPEARANCE OF PARTY)		Muddaneppa S/o Pampanna Vs The Tahasildar and Registrar Birth and Death Tahasil office Lingasugur	Anwari Baswaraj
2	CrI.Misc. 137/2016 (EVIDENCE)		Hanumanti Wo Yamanappa Vs Y.Hanumantha Nayak So Yamanappa	VIRUPAKSHA MALIPATIL
3	C.C. 334/2016 (EVIDENCE)		Hutti PS Vs Adappa	
4	C.C. 601/2017 (EVIDENCE)		Hutti PS Vs Narasappa S/o Yankappa	
5	CrI.Misc. 23/2018 (EVIDENCE)		Sumangala aliyas Mallamma W/o Amaralinga Vs Amaralinga S/o Veerabhadrapa Hadapad	Rajashekhar
6	C.C. 110/2018 (EVIDENCE)		Mudgal PS Vs Ikbal S/o Moddinbaig	
7	C.C. 371/2018 (EVIDENCE)		Mudugal PS Vs Basappa S/o Yankappa Nayaka	
8	C.C. 546/2019 (APPEARANCE OF ACCUSED)		Execise PS Lingasugur Vs Pandu S/o.Laxmappa	Govt PP Lingasugur
9	C.C. 341/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Gyanappa S/o Duragappa	APP

Cases listed below are adjourned due to Covid 19

10	C.C. 555/2018 (EVIDENCE)	19-01-2021	Mudgal PS Vs Mahammad Rafi S/o Moulasab	
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